

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 49/RP/2022 in Petition No. 365/GT/2020

Subject : Petition for review of order dated 30.9.2022 in Petition No. 365/GT/2020 for truing up of annual fixed charges for the control period 2014-19 of NLCIL Thermal Power Station-I Expansion Units I & II.

Petitioner : NLCIL

Respondents : TANGEDCO and 8 ors

Date of Hearing : **31.1.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Kulamani Biswal, Advocate, NLCIL
Shri. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Since the order in the Petition (which was reserved on 27.4.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the Petitioner and the learned counsel for the Respondent, TANGEDCO, submitted that the pleadings and arguments had been completed in the matter and, therefore, the order in the review petition may be reserved.

3. Accordingly, based on the consent of the parties, the Commission reserved its order in the petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

